

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

2nd FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 12.01.2021 (TUESDAY)

COURT OF CHAIRPERSON (VIRTUAL MODE)

11:00 AM

In the Court of Hon'ble Mr. Justice Bansi Lal Bhat, the Acting Chairperson, Hon'ble Mr. Justice Anant Bijay Singh, Member (Judicial) and Hon'ble Dr. Alok Srivastava, Member (Technical)

For Orders

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 1244 of 2019	Shalini Singhal & Ors. Vs. Rahul Singh & Ors. With	Suruchi Aggarwal	Rudreshwar Singh- R3 Aditi Sinha-(R1 & R2) Aditya Dewan Amit Singh
2.	Comp. App. (AT) (Ins) No. 1249 of 2019	Sanjeev Abrol Vs. Rahul Singh & Ors.	Rudreshwar Singh	Aditi Sinha-(R1 & R2) Snehit Choudhary

For Admission (Fresh Cases)

3.	Comp. App. (AT) (Ins) No. 03 of 2021	L.P Naval & Engineering Ltd. Vs. Sundaresh Bhat Liquidator of ABG Shipyard Ltd.	Mohit D. Ram	Ashly Cherian-R1 Abhishek Sharma- R2
4.	Comp. App. (AT) (Ins) No. 09 of 2021	Arham Steels Vs. NIIL Infrastructure Pvt. Ltd & Ors.	Deepak Khurana	
5.	Comp. App. (AT) (Ins) No. 10 of 2021	Annapurna Steel Company Vs. NIIL Infrastructure Pvt. Ltd. & Ors.	Deepak Khurana	
6.	Comp. App. (AT) (Ins) No. 12 of 2021	Ram Swaroop Ramesh Chand Vs. NIIL Infrastructure Pvt. Ltd & Ors.	Deepak Khurana	
7.	Comp. App. (AT) (Ins) No. 13 of 2021	Damodar Valley Corporation Vs. Karthik Alloys Ltd. & Ors.	Madhumita Bhattacharjee	
8.	Comp. App. (AT) (Ins) No. 14 of 2021	Manpower Group services India Pvt. Ltd. Vs. Euphoria Technologies Pvt. Ltd.	Aaditya Vijay Kumar	

For Admission (After Notice)

9.	Comp. App (AT) (Ins) No. 427 of 2020	S. Sudeep Vs. Dhanlakshmi Bank Ltd. & Anr.	S. Gowthaman	Ashwini Kumar Singh-R1
10.	Comp. App. (AT) (Ins) No. 869 of 2020	Mahesh Hardware & Pipes Pvt. Ltd. Vs. Jains & Alliance Palm Ventures Pvt. Ltd.	Ishani Banerjee	K. V. Jagdishvara
11.	Comp. App (AT) (Ins) No. 885 of 2020	Varrsana Ispat Ltd.-in Liquidation (through Anil Goel Liquidator) Vs. Varrsana Employee Welfare Association & Ors.	Nipun Gautam	Akshat Singh-R1 O.P. Gaggar-R2 Aarti Singh-R3, R4 & R5 Sanjib Das-R6 Shilpa Thakur-R7 Shaunak Mitra-R8
12.	Comp. App. (AT) (Ins) No. 951 of 2020	Crown Tobacco Company Pvt. Ltd. Vs. Crale Foodlinks Pvt. Ltd.	Mayank Kshirsagar	Royston J. Pereira
13.	Comp. App. (AT) (Ins) No. 1003 of 2020	Sarveshwar Creations Pvt. Ltd. (Through its Resulotion Professional) Vs. Union Bank of India	Aditya Dewan	Ekta Choudhary
14.	Comp. App. (AT) (Ins) No. 1064 of 2020	Orator Marketing Pvt. Ltd. Vs. Samtex Desinz Pvt. Ltd.	Lzafeer Ahmad	Anirudh
15.	Comp. App. (AT) (Ins) No. 1070 of 2020	ADS Resources Ltd. Vs. Shilpi Cables Technologies Ltd.	Chandra Shekhar Yadav	P.S. Bindra Simran Jeet

02:00 PM

In the Court of Hon'ble Mr. Justice Bansi Lal Bhat, the Acting Chairperson, Hon'ble Dr. Ashok Kumar Mishra, Member (Technical) and Hon'ble Ms. Shreesha Merla, Member (Technical)

For Hearing

16.	Comp. App. (AT) (Ins) No. 473 of 2020 Part Heard	RKKR Steels Pvt. Ltd. Vs. Ramakrishnan Sadasivan, Liquidator of Surana Industries Ltd.	Kartik Malhotra	Ramakrishnan Sadasivan
17.	Comp. App. (AT) (Ins) No. 508 of 2020 Part Heard	Victory Iron Works Ltd. Vs. Jitendra Lohia With	Varsha Banerjee	Shounik Mitra-R1 Jayant Mehta-R2

18.	Comp. App. (AT) (Ins) No. 377 of 2020 Part Heard	Energy Properties Pvt. Ltd. Vs. Jitendra Lohia Resolution Professional of M/S. Avani Towers Pvt. Ltd. & Ors.	Ashish Choudhury	Sreenita Ghosh-RP Varsha Banerjee-R3
------------	--	--	------------------	---

Copy to: -

- 1. Notice Board**
- 2. Website: www.nclat.nic.in**

By the order of Hon'ble Acting Chairperson

**-sd/-
Registrar**